

| <b>DEFECTIVE REPORT LIST</b>          |                    |   |  |
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| <b>DEFECTIVE REPORT OF 15-02-2023</b> |                    |   |  |
| <b>Sl no.</b>                         | <b>Case Number</b> | <b>Advocate for Petitioner/Caveator</b> | <b>Defects as per S.R.</b>   |
| 1                                     | WP(C)/3588/2023    | SUBHRANSU<br>BHUSAN MOHANTY             | OTHERS. PAGE 25,26,27,29 & 31<br>NOT LEGIBLE<br>28.<br>PETITIONS/APPEALS/APPLICATION<br>MARGIN NOT PROPER/LINE<br>SPACING NOT PROPER |
| 2                                     | WP(C)/4393/2023    | KIRTAN DANG                             | 6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 3                                     | WP(C)/4394/2023    | KIRTAN DANG                             | 6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 4                                     | WP(C)/4396/2023    | KIRTAN DANG                             | 6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 5                                     | WP(C)/4397/2023    | KIRTAN DANG                             | 6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 6                                     | WP(C)/4398/2023    | KIRTAN DANG                             | 6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 7                                     | WP(C)/4400/2023    | KIRTAN DANG                             | 6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 8                                     | WP(C)/4530/2023    | BIJAYA KUMAR<br>BEHERA 1                | OTHERS. NEAT COPY OF PAGE 32<br>TO BE FILED<br>6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.                         |
| 9                                     | WP(C)/3589/2023    | SUBHRANSU<br>BHUSAN MOHANTY             | OTHERS. PAGE 25,26,27,29 & 31<br>NOT LEGIBLE<br>28.<br>PETITIONS/APPEALS/APPLICATION<br>MARGIN NOT PROPER/LINE<br>SPACING NOT PROPER |
| 10                                    | WP(C)/4060/2023    | SATYA SMRUTI<br>MOHANTY                 | OTHERS. DATE & CASE NO.<br>MENTIONED IN THE PETITION AT<br>PAGE 10 & IN THE INDEX AS   |

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|    |                 |                          | AGAINST ANNEX 3 NOT TALLY TO ANNEX 3 AS ANNEXED   |
| 11 | WP(C)/4077/2023 | GOPAL CHANDRA MOHANTY    | OTHERS. PAGE 10 NOT NEAT & LEGIBLE<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.                            |
| 12 | WP(C)/3595/2023 | SUBHRANSU BHUSAN MOHANTY | OTHERS. PAGE 25,26,27,29 & 31 NOT LEGIBLE<br>28.<br>PETITIONS/APPEALS/APPLICATION MARGIN NOT PROPER/LINE SPACING NOT PROPER |
| 13 | WP(C)/3594/2023 | SUBHRANSU BHUSAN MOHANTY | OTHERS. PAGE 25,26,27,29 & 31 NOT LEGIBLE<br>28.<br>PETITIONS/APPEALS/APPLICATION MARGIN NOT PROPER/LINE SPACING NOT PROPER |
| 14 | WP(C)/3592/2023 | SUBHRANSU BHUSAN MOHANTY | OTHERS. PAGE 25 TO 27,28 & 31 NOT LEGIBLE<br>28.<br>PETITIONS/APPEALS/APPLICATION MARGIN NOT PROPER/LINE SPACING NOT PROPER |
| 15 | WP(C)/3590/2023 | SUBHRANSU BHUSAN MOHANTY | OTHERS. PAGE 25 TO 26 & 29 NOT LEGIBLE<br>28.<br>PETITIONS/APPEALS/APPLICATION MARGIN NOT PROPER/LINE SPACING NOT PROPER    |
| 16 | WP(C)/4425/2023 | NIHAL RATH               | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 17 | CRLMC/741/2023  | AKSHAYA KUMAR SAHOO      | 4. AFFIDAVIT/VERIFICATION NOT PROPER.<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.                         |
| 18 | WP(C)/4243/2023 | DILLIP KUMAR MOHAPATRA   | OTHERS. ANNEX 1,3 & 4 ARE NOT EXHIBITED<br>OTHERS. ANNEX ARE NOT  |

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|    |                 |                              | ATTESTED AS TRUE COPIES<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 19 | WP(C)/4350/2023 | DILLIP KUMAR MOHAPATRA       | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 20 | CRLMC/735/2023  | GIRIJA SANKAR NAYAK          | 3. AUTHENTICATION FEE IS DEFICIENT.<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 21 | WP(C)/4409/2023 | KIRTAN DANG                  | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 22 | WP(C)/4413/2023 | KIRTAN DANG                  | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 23 | CRLMC/734/2023  | SHTHITAPRAJNA S. SATYADARSHI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 24 | CRLMC/739/2023  | ALOK KUMAR MOHAPATRA         | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED   |
| 25 | CRLMC/733/2023  | SUSAMPAD HOTA                | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 26 | CMP/152/2023    | SUKANTA KUMAR NAYAK          | OTHERS. SYNOPSIS & LIST OF DATES & EVENTS NOT FILED<br>18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED  |
| 27 | CMP/153/2023    | AMIT PRASAD BOSE             | OTHERS. AGE OF THE PETITIONER & OP NOT FURNISHED  |

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| 28 | WP(C)/4439/2023 | PRAFULLA KUMAR<br>RATH    | OTHERS. RULE 8 OF ORISSA HIGH COURT P.I.L RULE NOT COMPLIED WITH<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 29 | WP(C)/4233/2023 | DILLIP KUMAR<br>MOHAPATRA | OTHERS. OHC BAMW FEE OF RS 50 /- NOT PAID<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 30 | CRLMC/749/2023  | PUSPAMITRA<br>MOHAPATRA   | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 31 | WP(C)/4411/2023 | KIRTAN DANG               | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 32 | WP(C)/4456/2023 | TAPAN KUMAR<br>BISWAL     | OTHERS. DATE CHART NOT FILED IN THE 2ND COPY OF WRIT PETITION   |
| 33 | WP(C)/4334/2023 | DEBABRATA RATH            | 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED  |
| 34 | WP(C)/4259/2023 | DILLIP KUMAR<br>MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 35 | WP(C)/4251/2023 | DILLIP KUMAR<br>MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION  |

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| 36 | CRLMC/737/2023  | KABIRAJ PRADHAN        | OTHERS. DEFICIT AUTHENTICATION FEE OF RS 0.75 /- TO BE PAID<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 37 | CRLMC/736/2023  | DEEPAK KUMAR MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED  |
| 38 | WP(C)/4236/2023 | DILLIP KUMAR MOHAPATRA | OTHERS. LIST OF DATES & EVENTS NOT COMPLETELY PAGEMARKED<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED   |
| 39 | WP(C)/4235/2023 | DILLIP KUMAR MOHAPATRA | OTHERS. OHCBAMW FEE OF RS 50 /- NOT PAID<br>OTHERS. ANNEX 1 IS NOT EXHIBITED<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED<br>29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 40 | WP(C)/4234/2023 | DILLIP KUMAR MOHAPATRA | OTHERS. APPENDIX -I AND APPENDIX -II ARE NOT PAGEMARKED  |

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|    |                 |                          | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 41 | WP(C)/4237/2023 | DILLIP KUMAR MOHAPATRA   | OTHERS. APPENDIX -I AND APPENDIX -II ARE NOT PAGEMARKED<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 42 | WP(C)/4254/2023 | DILLIP KUMAR MOHAPATRA   | OTHERS. OHCBAW FEE OF RS 50 /- NOT PAID<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED                |
| 43 | WP(C)/3754/2023 | BIMBISAR DASH            | OTHERS. NEAT COPY OF PAGE 17,31 TO BE FILED<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 44 | WP(C)/3753/2023 | SASWATI MOHAPATRA        | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 45 | CMP/155/2023    | PRAMOD RANJAN BEHERA     | OTHERS. SYNOPSIS & LIST OF DATES & EVENTS NOT FILED  |
| 46 | TRP(C)/42/2023  | BIBHUTI BHUSAN CHOUDHURY | OTHERS. PETITION NOT CORRECTLY PAGEMARKED & PLACE IT AFTER COMPLIANCE  |
| 47 | WP(C)/4242/2023 | DILLIP KUMAR MOHAPATRA   | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 48 | WP(C)/4239/2023 | DILLIP KUMAR MOHAPATRA   | OTHERS. ANNEX ARE NOT CORRECTLY PAGE MARKED<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE |

|    |                 |                           | APPEARING IN THE<br>PETITION/APPEAL/APPLICATION   |
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| 49 | WP(C)/4256/2023 | DILLIP KUMAR<br>MOHAPATRA | OTHERS. ANNEX ARE NOT<br>CORRECTLY PAGE MARKED<br>6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 50 | WP(C)/4257/2023 | DILLIP KUMAR<br>MOHAPATRA | OTHERS. ANNEX ARE NOT<br>CORRECTLY PAGE MARKED<br>OTHERS. LIST OF DATES IS NOT<br>ALPHABETICALLY PAGINATED<br>6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 51 | WP(C)/4258/2023 | DILLIP KUMAR<br>MOHAPATRA | OTHERS. OHCBA MW FEE OF RS 50<br>/- NOT PAID<br>6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.<br>25. NAMES IN CAPITAL<br>LETTERS/ENROLMENT<br>NUMBERS/MOBILE PHONE<br>NUMBERS OF ALL THE SIGNING<br>ADVOCATES NOT INDICATED   |
| 52 | WP(C)/4252/2023 | DILLIP KUMAR<br>MOHAPATRA | OTHERS. ANNEX IN INDEX ARE NOT<br>CORRECTLY NUMBERED<br>6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 53 | WP(C)/4253/2023 | DILLIP KUMAR<br>MOHAPATRA | OTHERS. ANNEX 1 IS NOT<br>EXHIBITED<br>6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 54 | WP(C)/3900/2023 | BANSHIDHAR<br>SATAPATHY   | OTHERS. LEGIBLE COPY OF PAGE<br>23 & 34 TO BE FILED<br>OTHERS. THE YEAR OF LETTER<br>REFERRED TO IN THE LETTER<br>UNDER ANNEX 8 APPEARS TO BE<br>WRONG<br>OTHERS. PARAGRAPH<br>NUMBERING IS TO BE CORRECTED<br>AFTER PARA 12<br>6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.<br>25. NAMES IN CAPITAL |

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|    |                 |                       | LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED  |
| 55 | CMP/154/2023    | BISHNU PRASAD PRADHAN | OTHERS. STATUS OF PARTIES IN COURT BELOW NOT FURNISHED   |
| 56 | TRP(C)/53/2023  | RABI NARAYAN BEHERA   | OTHERS. NAME OF THE COURT WHERE RP IS PENDING NOT CORRECTLY FURNISHED IN THE TITLE PAGE & PRAYER<br>OTHERS. THE CASE NO. TO BE TRANSFERRED NOT CORRECTLY FURNISHED IN THE PRAYER<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 57 | WP(C)/4528/2023 | BIMBISAR DASH         | OTHERS. PAGE 99 NOT LEGIBLE  |
| 58 | CRLMC/727/2023  | PRASANTA KUMAR SAHOO  | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 59 | CRLMC/728/2023  | CHIRANJAYA MOHANTY    | OTHERS. ONLY PETNR NO.1 EXECUTED IN V.NAMA<br>4. AFFIDAVIT/VERIFICATION NOT PROPER.<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 60 | CRLMC/729/2023  | RAJALAXMI BISWAL      | OTHERS. DEFICIT AUTHENTICATION FEE OF RS 1.10 /- TO BE PAID<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 61 | CRLMC/730/2023  | PRASANNA KUMAR PANDA  | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 62 | CRLMC/731/2023  | SURYAKANTA DWIBEDI    | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED  |



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| 63 | CRLMC/732/2023  | DEEPAK KU SAHOO             | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>14. NOT PROPERLY INDEXED.  |
| 64 | WP(C)/3842/2023 | ACHYUTANANDA<br>PATTANAİK   | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED   |
| 65 | WP(C)/3876/2023 | JYOTIRMAY GUPTA             | OTHERS. NEAT COPY OF PAGE 12,13 & 20 TO BE FILED<br>OTHERS. LEGIBLE COPY OF PAGE 28 TO 31 TO BE FILED<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 66 | WP(C)/3878/2023 | DURGA PRASAD<br>PRADHAN     | OTHERS. THIS MAY BE REGISTERED AS WP(C) P.I.L<br>3. AUTHENTICATION FEE IS DEFICIENT.<br>5. SECOND COPY OF PETITION NOT FILED.<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED   |
| 67 | WP(C)/1085/2023 | TUNA SAHU                   | 5. SECOND COPY OF PETITION NOT FILED.  |
| 68 | WP(C)/3877/2023 | SUBHRANSU<br>BHUSAN MOHANTY | OTHERS. THE DESCRIPTION OF DOCUMENT ANNEXED UNDER A.1 MADE IN THE INDEX AS WELL AS IN THE BODY OF THE PETITION APPEARS TO BE WRONG SINCE THE SAID DOCUMENT IS A R.O.R<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 69 | WP(C)/3897/2023 | PRADEEP KUMAR<br>MOHAPATRA  | OTHERS. DEFICIT AUTHENTICATION FEE OF RS 1.10 /- TO BE PAID  |

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|    |                 |                        | OTHERS. STATE OF ODISHA IN APPROPRIATE DEPT. TO BE IMPEADED AS A PARTY<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 70 | WP(C)/4333/2023 | DILLIP KUMAR MOHAPATRA | OTHERS. LEGIBLE COPY OF PAGE 12 TO BE FILED<br>OTHERS. APPENDIX -I AND APPENDIX -II ARE NOT PAGEMARKED<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 71 | WP(C)/4348/2023 | DILLIP KUMAR MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 72 | WP(C)/4340/2023 | DILLIP KUMAR MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 73 | WP(C)/4328/2023 | DILLIP KUMAR MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED   |
| 74 | WP(C)/4316/2023 | DILLIP KUMAR MOHAPATRA | OTHERS. APPENDIX -I AND APPENDIX -II ARE NOT PAGEMARKED<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED  |
| 75 | WP(C)/4318/2023 | DILLIP KUMAR MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>25. NAMES IN CAPITAL   |

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|    |                 |                        | LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED<br>29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION                                       |
| 76 | WP(C)/4320/2023 | DILLIP KUMAR MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 77 | WP(C)/4321/2023 | DILLIP KUMAR MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION  |
| 78 | WP(C)/4323/2023 | DILLIP KUMAR MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION  |
| 79 | WP(C)/4336/2023 | DILLIP KUMAR MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED<br>29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE |

|    |                 |                        | APPEARING IN THE PETITION/APPEAL/APPLICATION   |
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| 80 | WP(C)/4337/2023 | DILLIP KUMAR MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 81 | WP(C)/3899/2023 | BIJAY PANDA            | OTHERS. PARAGRAPH NUMBERING IS TO BE CORRECTED AFTER PARA 4 ONWARDS<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 82 | WP(C)/4330/2023 | DILLIP KUMAR MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 83 | CRLMC/815/2023  | AMULYA RATNA PANDA     | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 84 | CRLMC/746/2023  | SURYAKANTA DWIBEDI     | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 85 | CRLMC/762/2023  | PRABIR KUMAR RAY       | OTHERS. OHCBAW FEE OF RS 50 /- NOT PAID<br>OTHERS. LEGIBLE COPY OF PAGE 16 TO BE FILED<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 86 | WP(C)/4570/2023 | JAGABANDHU SAHU        | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 87 | WP(C)/3619/2023 | SANTOSH KUMAR MAHANTY  | OTHERS. NEAT COPY OF PAGE 11 TO BE FILED   |

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|    |                 |                        | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 88 | WP(C)/3709/2023 | NIRANJAN PANDA         | OTHERS. LOGO OF RS 50 /- NOT PAID<br>OTHERS. NEAT COPY OF PAGE 15,16,19 & 20 TO BE FILED<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>20. VERNACULAR CERTIFICATE NOT FURNISHED.<br>25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 89 | WP(C)/3672/2023 | NIRANJAN LENKA         | OTHERS. NEAT COPY OF PAGE 14,15,26 TO BE FILED<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 90 | WP(C)/3728/2023 | MAHESWAR MOHANTY       | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 91 | WP(C)/4071/2023 | BISWABIHARI MOHANTY    | OTHERS. PAGE 16,17 & 27 NOT LEGIBLE   |
| 92 | WP(C)/4497/2023 | BIJAYA KUMAR BEHERA 1  | OTHERS. PUT UP FOR S.R AFTER FILING 2ND COPY OF WRIT PETITION   |
| 93 | CRLMP/319/2023  | SISIR KUMAR PUROHIT    | OTHERS. PROVISION OF LAW TO BE CORRECTED AFTER CONVERSION   |
| 94 | WP(C)/3904/2023 | SESHADEV DASH          | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 95 | WP(C)/4349/2023 | DILLIP KUMAR MOHAPATRA | OTHERS. LEGIBLE COPY OF PAGE 10 TO BE FILED<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER   |

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|     |                 |                        | SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION  |
| 96  | WP(C)/4329/2023 | ANIL KUMAR DAS         | OTHERS. PAGE 15 NOT LEGIBLE<br>OTHERS. MARGIN NOT PROPER<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 97  | WP(C)/4338/2023 | ANIL KUMAR DAS         | OTHERS. PAGE 17,18 & 23 NOT LEGIBLE<br>OTHERS. MARGIN NOT PROPER<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 98  | WP(C)/4327/2023 | ANIL KUMAR DAS         | OTHERS. PAGE 16 IS NOT LEGIBLE<br>OTHERS. MARGIN NOT PROPER<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 99  | WP(C)/4335/2023 | ANIL KUMAR DAS         | OTHERS. PAGE 14 & 20 NOT LEGIBLE<br>OTHERS. MARGIN NOT PROPER<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 100 | WP(C)/4634/2023 | GYANA RANJAN SETHI     | OTHERS. LEGIBLE COPY OF PAGE 26,27 & 31 TO BE FILED  |
| 101 | WP(C)/4313/2023 | DILLIP KUMAR MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 102 | WP(C)/4311/2023 | DILLIP KUMAR MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 103 | WP(C)/4309/2023 | DILLIP KUMAR MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER  |

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|     |                 |                                     | NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION   |
| 104 | WP(C)/3853/2023 | M.A.ALI                             | OTHERS. COPY OF ANNEX NOT FILED .PLACE FOR FURTHER S.R AFTER FILING OF ANNEX AND PROPERLY PAGEMARKED THE INDEX   |
| 105 | WP(C)/3898/2023 | BIJAY PANDA                         | OTHERS. PARAGRAPH NUMBERING IS TO BE CORRECTED AFTER PARA 4 ONWARDS<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 106 | WP(C)/4315/2023 | DILLIP KUMAR MOHAPATRA              | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 107 | WP(C)/3840/2023 | DR. BINOD KUMAR MISHRA              | 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED<br>20. VERNACULAR CERTIFICATE NOT FURNISHED.   |
| 108 | WP(C)/3858/2023 | HARMOHAN DHAL, A.G.A.               | OTHERS. COPY OF PETITION IN O.A 55/2019 IS TO BE FILED<br>18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED  |
| 109 | CRLREV/68/2023  | ANANTA KUMAR MOHAPATRA              | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 110 | ITA/36/2023     | TUSHAR KANTI SATAPATHY,SR.S.C (I.T) | 24. LIMITATION NOT IN TIME / EXPIRED.  |
| 111 | CRLMC/759/2023  | SARATHI JYOTI MOHANTY               | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |

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|     |                 |                      | 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED   |
| 112 | CRLMC/763/2023  | ANIRUDHA DAS         | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 113 | CRLMC/742/2023  | GOURI MOHAN RATH     | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 114 | CRLA/165/2023   | PUSPAMITRA MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 115 | WP(C)/4332/2023 | ANIL KUMAR DAS       | OTHERS. PAGE 15 TO 18 & 21 NOT LEGIBLE<br>OTHERS. MARGIN NOT PROPER<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 116 | CRLMP/316/2023  | PRAVASH CHANDRA JENA | OTHERS. PROVISION OF LAW TO BE CORRECTED AFTER CONVERSION<br>19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  |
| 117 | WP(C)/3618/2023 | SAMAYA KUMAR RAY     | OTHERS. IT IS FURNISHED IN ANN 2 DTD 3.9.21 BUT IN INDEX IT IS FURNISHED DTD 16.8.21<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 118 | WP(C)/3932/2023 | SRIKANTA MAHUNTA     | OTHERS. PAGE 11 & 14 NOT LEGIBLE<br>OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |



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| 119 | WP(C)/3701/2023 | SATRUGHNA DASH<br>(A)     | OTHERS. SYNOPSIS & DATE<br>CHART NOT FURNISHED<br>6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.<br>19. UNDERTAKING FOR NON<br>FILING OF TRANSLATED COPY<br>NOT FILED |
| 120 | WP(C)/3718/2023 | JYOTI RANJAN DASH         | OTHERS. NEAT COPY OF PAGE<br>11,14,15,16,26 TO 32,41 TO 43,45,46<br>TO BE FILED<br>6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.                                     |
| 121 | WP(C)/4732/2023 | SAMEER KUMAR<br>DAS       | 6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 122 | WP(C)/3802/2023 | TUSAR KUMAR<br>MISHRA     | 6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.<br>19. UNDERTAKING FOR NON<br>FILING OF TRANSLATED COPY<br>NOT FILED   |
| 123 | WP(C)/3818/2023 | SABITA RANJAN<br>PATTNAIK | OTHERS. PARAGRAPHS<br>NUMBERING IS TO BE CORRECTED<br>AFTER PARA-4 ONWARDS<br>6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 124 | WP(C)/4599/2023 | SAMIR KUMAR<br>MISHRA     | 6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 125 | WP(C)/4690/2023 | UMESH CHANDRA<br>MOHANTY  | OTHERS. 8 SEPARATE SHEETS OF<br>PAPER FILED<br>OTHERS. REQUIRED COURT FEE<br>NOT AFFIXED   |
| 126 | CRLREV/67/2023  | PUSPAMITRA<br>MOHAPATRA   | OTHERS. UNDERTAKING OF<br>TRANSLATED COPY OF ORIYA<br>ANNEXURES NOT FURNISHED  |
| 127 | CRLMC/764/2023  | PRAFULLA KUMAR<br>SAHOO   | OTHERS. SYNOPSIS & LIST OF<br>DATES & EVENTS NOT FILED<br>18. CERTIFIED COPY OF<br>TRIAL/APPELLATE COURT ORDER<br>NOT FILED  |

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| 128 | CRLA/171/2023   | SANJIB KUMAR<br>BHANJADEO    | OTHERS. SYNOPSIS & DATE<br>CHART NOT FURNISHED   |
| 129 | CRLA/170/2023   | SMRUTI RANJAN<br>MOHAPATRA   | 6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 130 | CRLA/169/2023   | BHABANI SHANKAR<br>DASPARIDA | 6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 131 | WP(C)/4731/2023 | PRAMOD KUMAR<br>ROUT         | OTHERS. ANNEX 4 & 5 AS<br>DESCRIBED IN THE PETITION NOT<br>IN ACCORDANCE TO INDEX &<br>ANNEX 4 & 5 AS ANNEXED<br>6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.                   |
| 132 | CMAPL/100/2023  | ADV                          | OTHERS. SYNOPSIS & DATE<br>CHART NOT FURNISHED<br>6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 133 | CRLA/168/2023   | BISWAJIT RANJAN<br>TRIPATHY  | 6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 134 | WP(C)/4706/2023 | SUSHANTA KUMAR<br>MISHRA     | 6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 135 | WP(C)/4704/2023 | SUSHANTA KUMAR<br>MISHRA     | 6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 136 | WP(C)/4714/2023 | SUKANTA KUMAR<br>NAYAK       | OTHERS. SYNOPSIS & DATE<br>CHART NOT FURNISHED   |
| 137 | WP(C)/4716/2023 | SUKANTA KUMAR<br>NAYAK       | OTHERS. SYNOPSIS & DATE<br>CHART NOT FURNISHED   |
| 138 | RVWPET/27/2023  | ARJUNA CHARANA<br>BEHERA     | 6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 139 | WP(C)/3811/2023 | ASHIS KUMAR<br>MISHRA        | 6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.<br>10. SUBJECT CODE NOT<br>FURNISHED/INCORRECTLY<br>MENTIONED<br>19. UNDERTAKING FOR NON<br>FILING OF TRANSLATED COPY<br>NOT FILED |

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| 140 | WP(C)/4035/2023 | SHANTI PRAKASH<br>MOHANTY | OTHERS. IMPUGNED ORDER DTD 6.9.22 UNDER ANNEX 7 AT PAGE 42 IS INCOMPLETE AS SOME PORTION OF THE ORDER IS FOUND MISSING<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED<br>18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED<br>19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 141 | WP(C)/4516/2023 | BIJAYA KUMAR<br>BEHERA 1  | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 142 | WP(C)/4708/2023 | PRADEEP KUMAR<br>DAS      | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION   |
| 143 | WP(C)/4576/2023 | ARIJEET MISHRA            | OTHERS. NEAT COPY OF PAGE 16 TO BE FILED   |
| 144 | WP(C)/4590/2023 | BRAHMANANDA<br>TRIPATHY   | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  |
| 145 | WP(C)/4560/2023 | KHIROD CHANDRA<br>MAJHI   | OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 146 | WP(C)/4557/2023 | KHIROD CHANDRA<br>MAJHI   | OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED  |

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|     |                 |                          | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 147 | WP(C)/4478/2023 | SURYAKANTA DASH          | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 148 | WP(C)/4723/2023 | GOUTAM LENKA             | OTHERS. NEAT COPY OF PAGE 10,11 TO BE FILED   |
| 149 | WP(C)/4494/2023 | DEBABRATA RATH           | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 150 | WP(C)/4464/2023 | SUKANTA KUMAR DALAI      | OTHERS. DEFICIT COURT FEE OF RS 6 /- TO BE PAID<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 151 | WP(C)/4495/2023 | DEBABRATA RATH           | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 152 | WP(C)/4493/2023 | DEBABRATA RATH           | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 153 | WP(C)/4463/2023 | PRASANTA KUMAR SATAPATHY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 154 | WP(C)/4507/2023 | BIJAYA KUMAR BEHERA 1    | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 155 | WP(C)/4455/2023 | SIDHESWAR MALLIK         | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 156 | CRLMC/726/2023  | BISWARANJAN DALAI        | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 157 | CRLMC/725/2023  | SAMVIT MOHANTY           | OTHERS. PAGE 79 IS NOT LEGIBLE<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED |
| 158 | WP(C)/4733/2023 | SAMEER KUMAR DAS         | OTHERS. PAGE 70 NOT FILED<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 159 | CRLMC/724/2023  | CHINMAYA MOHANTY         | OTHERS. ADDRESS OF THE PETITIONER IS NOT ADEQUATE   |

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|     |                 |                        | 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED  |
| 160 | CRLMC/723/2023  | DEVASHIS PANDA         | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 161 | WP(C)/4351/2023 | DILLIP KUMAR MOHAPATRA | OTHERS. LEGIBLE COPY OF PAGE 17 TO BE FILED<br>OTHERS. LIST OF DATES & EVENTS NOT COMPLETELY PAGEMARKED & NOT MENTIONED IN INDEX<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED<br>29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 162 | WP(C)/4352/2023 | DILLIP KUMAR MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED<br>29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION   |
| 163 | WP(C)/4353/2023 | DILLIP KUMAR MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |

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| 164 | WP(C)/4356/2023 | DILLIP KUMAR<br>MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED  |
| 165 | WP(C)/4305/2023 | DILLIP KUMAR<br>MOHAPATRA | OTHERS. DATE OF EXECUTION NOT FURNISHED IN V.NAMA<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 166 | WP(C)/4308/2023 | DILLIP KUMAR<br>MOHAPATRA | OTHERS. DATE OF EXECUTION NOT FURNISHED IN V.NAMA<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 167 | MACA/94/2023    | PRAKASH KUMAR<br>MOHANTY  | 21. STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.<br>24. LIMITATION NOT IN TIME / EXPIRED.  |
| 168 | MACA/98/2023    | SANTOSH KUMAR<br>MOANTY   | 21. STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.<br>24. LIMITATION NOT IN TIME / EXPIRED.  |
| 169 | WP(C)/4306/2023 | DILLIP KUMAR<br>MOHAPATRA | OTHERS. DATE OF EXECUTION NOT FURNISHED IN V.NAMA<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>20. VERNACULAR CERTIFICATE NOT FURNISHED.<br>29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER                            |

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|     |                 |                        | SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION   |
| 170 | CRLMC/721/2023  | JYOTIRMAYA SAHOO       | OTHERS. DEFICIT AUTHENTICATION FEE OF RS 1.10 /- TO BE PAID<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 171 | CRLMC/722/2023  | MANAS KUMAR CHAND      | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>7. VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.<br>28. PETITIONS/APPEALS/APPLICATION MARGIN NOT PROPER/LINE SPACING NOT PROPER |
| 172 | CRLMP/298/2023  | J.K.KHANDAYATRAY       | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 173 | CRLMC/758/2023  | PRAHALLADA SAHU        | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 174 | CRLMP/299/2023  | ALOK KUMAR DAS         | 4. AFFIDAVIT/VERIFICATION NOT PROPER.<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED                                  |
| 175 | CRLA/164/2023   | JUGALA KISHORE PANDA   | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 176 | CRLA/167/2023   | BHARAT BHUSAN ROUTRAY  | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 177 | WP(C)/4307/2023 | DILLIP KUMAR MOHAPATRA | OTHERS. LIST OF DATES & EVENTS NOT COMPLETELY PAGEMARKED<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>14. NOT PROPERLY INDEXED.<br>25. NAMES IN CAPITAL                         |

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|     |                 |                         | LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED<br>29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 178 | WP(C)/3632/2023 | BIGYAN KUMAR SHARMA     | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 179 | WP(C)/4087/2023 | GOPAL KRUSHNA NANDA     | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 180 | WP(C)/4485/2023 | SANTOSH KUMAR SAMANTRAY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 181 | WP(C)/4089/2023 | GOPAL KRUSHNA NANDA     | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 182 | WP(C)/4553/2023 | NIRANJAN HOTA           | OTHERS. NEAT COPY OF PAGE 48 TO BE FILED<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 183 | CRLMC/757/2023  | BINAYA BHUSAN ROUSTRAY  | 3. AUTHENTICATION FEE IS DEFICIENT.<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 184 | WP(C)/4581/2023 | AMITAV DAS              | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 185 | WP(C)/4566/2023 | LAXMI PRASAD DWIVEDY    | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 186 | WP(C)/3836/2023 | NIRANJAN MAHARANA       | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED<br>19. UNDERTAKING FOR NON   |



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|     |                 |                        | FILING OF TRANSLATED COPY NOT FILED  |
| 187 | WP(C)/4524/2023 | GOPAL KRUSHNA NANDA    | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 188 | WP(C)/4522/2023 | GOPAL KRUSHNA NANDA    | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 189 | WP(C)/4577/2023 | SUSANTA KUMAR BARAL    | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 190 | WP(C)/4578/2023 | SUSANTA KUMAR BARAL    | 5. SECOND COPY OF PETITION NOT FILED.  |
| 191 | WP(C)/4515/2023 | SURENDRA KUMAR SAHOO   | OTHERS. PAGE 13 NOT LEGIBLE<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 192 | WP(C)/4555/2023 | PRAKASH KUMAR MISHRA   | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 193 | WP(C)/4085/2023 | GOPAL KRUSHNA NANDA    | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 194 | WP(C)/3952/2023 | SUBASH CHANDRA ACHARYA | OTHERS. PAGE 8 TO 11 NOT LEGIBLE<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  |

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| 195 | WP(C)/4532/2023 | SANJIB KUMAR<br>RATH    | OTHERS. PAGE 11 NOT LEGIBLE<br>6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.<br>29. NAME OF THE FILING<br>ADVOCATE NOT IN CAPITAL<br>LETTERS/ENROLMENT NUMBER<br>NOT INDICATED WHEREVER<br>SIGNATURE OF SUCH ADVOCATE<br>APPEARING IN THE<br>PETITION/APPEAL/APPLICATION |
| 196 | WP(C)/3714/2023 | SAROJ RANJAN<br>SUBUDHI | OTHERS. NEAT COPY OF PAGE 14<br>TO BE FILED  |
| 197 | WP(C)/4611/2023 | SITANSU MOHAN<br>SINGH  | 6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 198 | WP(C)/4612/2023 | SITANSU MOHAN<br>SINGH  | 6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 199 | WP(C)/4614/2023 | SITANSU MOHAN<br>SINGH  | 6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 200 | WP(C)/4141/2023 | GYANA RANJAN<br>SETHI   | 6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 201 | WP(C)/4615/2023 | SITANSU MOHAN<br>SINGH  | 6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 202 | WP(C)/4568/2023 | LAXMI PRASAD<br>DWIVEDY | OTHERS. IN PAGE 8, THE<br>AVERMENT FURNISHED IN ANNEX<br>7 NOT TALLY WITH THE<br>DOCUMENT FILED VIDE ANNEX 7<br>6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 203 | WP(C)/3181/2023 | KSHIROD KUMAR<br>SAHOO  | OTHERS. NEAT COPY OF PAGE<br>43,51,57,67,68,70 TO BE FILED<br>6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 204 | WP(C)/4712/2023 | LALIT SAHU              | 6. RECEIPT SHOWING SERV.COPY<br>TO AG/CG/IT/CT/ETC.NOT FILED.<br>29. NAME OF THE FILING<br>ADVOCATE NOT IN CAPITAL<br>LETTERS/ENROLMENT NUMBER<br>NOT INDICATED WHEREVER   |

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|     |                 |  | SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION  |
| 205 | WP(C)/3843/2023 | JATESWAR NAYAK                               | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 206 | WP(C)/3679/2023 | KSHIROD KUMAR SAHOO                          | OTHERS. NEAT COPY OF PAGE 36 TO BE FILED<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 207 | WP(C)/3705/2023 | SUBRATA MISHRA                               | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 208 | WP(C)/3813/2023 | OMKAR DEVDAS                                 | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 209 | CRLREV/76/2023  | ASHOK KUMAR SARANGI                          | OTHERS. MOBILE NO. OF ALL THE ADVOCATE NOT FURNISHED<br>OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED<br>18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED           |
| 210 | ITA/37/2023     | TUSHAR KANTI SATAPATHY, SR.S.C. (INCOME TAX) | 24. LIMITATION NOT IN TIME / EXPIRED.  |
| 211 | CRLLP/6/2023    | S.K.JENA                                     | OTHERS. NAME OF THE FILING ADVOCATE IN CAPITAL LETTER & ENROLMENT NUMBER NOT FURNISHED IN THE PETITION   |
| 212 | WP(C)/4730/2023 | UMESH CHANDRA MAHAPATRA                      | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 213 | WP(C)/4725/2023 | UMESH CHANDRA MAHAPATRA                      | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |

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| 214 | WP(C)/4728/2023 | UMESH CHANDRA MAHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 215 | WP(C)/4569/2023 | LAXMI PRASAD DWIVEDY    | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 216 | WP(C)/4491/2023 | SANTOSH KUMAR SAMANTRAY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 217 | WP(C)/4617/2023 | ANIL KUMAR DAS          | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 218 | WP(C)/4710/2023 | LALIT SAHU              | OTHERS. PARAGRAPH NUMBERING IS TO BE CORRECTED AFTER PARA 4 ONWARDS<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.                              |
| 219 | WP(C)/4487/2023 | SANTOSH KUMAR SAMANTRAY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 220 | WP(C)/4492/2023 | SANTOSH KUMAR SAMANTRAY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 221 | WP(C)/3659/2023 | NIRANJAN LENKA          | OTHERS. NEAT COPY OF PAGE 14,18,44,45 TO BE FILED<br>OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 222 | WP(C)/3092/2023 | PRAKASH KUMAR MISHRA    | OTHERS. PAGE 10 & 11 NOT LEGIBLE<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 223 | WP(C)/3730/2023 | NRUSINGH CHARAN ROUT    | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 224 | CRLMP/300/2023  | ALOK KUMAR DAS          | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 225 | CRLMP/301/2023  | ALOK KUMAR DAS          | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 226 | CRLMP/302/2023  | RASHMI KANTA ACHARYA    | OTHERS. AGE OF THE PETITIONER NOT TALLY WITH THE AGE FURNISHED IN AFFIDAVIT  |

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|     |                |                        | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 227 | CRLMP/303/2023 | BINAYAK PRASAD MOHANTY | OTHERS. RS 2 /- TO BE PAID AS ADVOCATE CLERK WELFARE FEE<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>20. VERNACULAR CERTIFICATE NOT FURNISHED. |